

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112

IA-4352/2020 CA-182/2020

In

IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

... OPERATIONAL CREDITOR

.... CORPORATE DEBTOR

SECTION

IBC Under Sec 9

Order delivered on 23.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

Mr. Hemant Gupta, Mr. Alok Sharma, Advocates for R-1 along
with Mr. Rakesh Dahiya, ETO

For the Intervener :

ORDER

IA-182/2020 & IA-4352/2020:-

Counsel for the Resolution Professional is present. Counsel for the Respondent i.e. IT Department and Excise & Taxation is present.

Heard, **Order Reserved.**

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-112

IA-1581/2020

In

IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

Vs.

M/s. Indianroots Shopping Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

IBC Under Sec 9

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CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Intervener/RP

For IT Department

: Mr. Agni Sen, Advocate.

: Ms. Prachi Johri, Mr. Vatsalya Kumar along with Mr. Ashok Garg & Mr. D.V. Gupta, for RP.

: Mr. Zoheb Hossain, Sr. Standing Counsel, Mr. Piyush Goyal, Advocates.

ORDER

IA-1581/2020:-

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. The counsels are directed to file notes on submissions containing 2 pages each along with case law, if any.

List the matter on 27th November, 2020.

- Id -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Id -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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